and 1994-95 (1-4-1994 to 30-9-1994) was as follows:--

Year										Graduate Placement	Total Placement
1992-93					•			•	• •	2367	31700
1993-94					•			•		2085	29540
1994-95 (1-4-94	to	30-9	-9.	4)	3	•	•	•	٠	886	8902

- (c) No, Sir.
- (d) Does not arise.

रोजगार ग्राखासन योजना के अधीन गुजरात में पंजीकृत श्रीर नियोजित व्यक्ति

- 801. श्री अन्ततराय देवशंकर दवेः क्या श्रम मंत्री यह वताने की कृपा करेंगे कि:
- (क) 2 ग्रस्तूबर, 1994 को शुरू की गयी रोजगार ग्राध्वासन योजना के ग्रधीन गुजरात राज्य में ग्रब तक कितने व्यक्तियों को पजीकृत ग्रौर नियोजित किया गया है;
- (ख) राज्य सरकार द्वारा कितनी धनराणि खर्च की गयी और इस संबंध में स्रब तक क्या टोग उपलिश्चियां प्राप्त हुई हैं ; स्रीर
- (ग) इस योजना के प्रधीन राष्ट्र सरकार श्रगले वर्ष किनने श्रितिरक्त व्यक्तियों को रोजगार दिलाने का विचार रखती है और इस संबंध में राज्य सरकार तारा कितनी धनराणि खर्च किए जाने की संभावना है ?

अस मंत्रालय के राज्य गंत्री (श्री पी॰ ए॰ संगमा): (क) और (ख) 30-11-1994 की स्थिति के अनुसार गुजरात राज्य में रोजगार आश्राक्षासन योजना (रो॰आ॰ यो॰) के तहत 207327 व्यक्ति पंजीकृत किये गए हैं।

1993-94 के दौरान राज्य सरकार को 606.25 लाख रु० की राशि रिलीप की गई जिसमें से राज्य सरकार पे 146.21 लाख रुपये का व्यय सूचित किया है जिससे रोजगार के 6.75 लाख श्रमदिवस सृजित हुए। 1994–95 के दौरान गुजरात सरकार को 2425.00 लाख रु० रिलीज किये गए जिसमें से राज्य ने ग्रब तक 208.74 लाख रुपये का व्यय सूचित किया है जिससे रोजगार के 5.76 लाख श्रम दिवस सृजित हुए।

to Questions

(ग) रोजगार स्राक्ष्वासन योजन के तहत रोजगार दिए जाने वाले व्यक्तियों की संख्या तथा इस योजना के तहत होने वाला व्यय स्रागामी वर्ष की कार्य मांग पर निर्भर करेगा।

Persons absorbed in service Through Employment Exchanges

802. SHRI JOYANTA ROY: SHRI AJIT P. K. JOGI:

Will the Minister of LABOUR be pleased to refer to the answer to Unstarred Question 1856 given in Playa Sabha on 8th August, 1994 and state:

- (a) the total number of persons absorbed in service, State-wise, through Employment Exchanges during the year 1990, 1991, 1992, 1993 and 1994; and
- (b) what are the other details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (5HRIP. A. SANGMA): (a) and (b) Information is furnished in the statement enclosed. 1

Statess

Gujarat

18.4

28.1

Statement 1

Number of Placements made by the employment exchanges in the country during the year 1990, 1991, 1992, 1993 and 1994 (January-September).

(In thousands) State/Union Territory Placements made during the year 1990 1991 1992 1993 1994 (Jan-Sept)** 2 3 4 5 6

Aedhra P	rades	h				18.3	15.4	19.1	16.0	6.4
Arunachal	Prac	iesh				• •	Neg.	Neg	0.1	Neg
Assam .			-		.•	4.8	4.0	2.7	2.8	1.5
Bihar				,		16.1	13.0	13.3	14,3	8.6
Goa			•	•		0.8	0.8	1.0	0.6	0.3

Haryana	,		•	7.1	7.3	3.6	4.5	2.7
Himachal Pradesh .		•	,	6.1	3.8	5 3	4.3	3.0
Jammu & Kashmir			•	0.5	0.7	0.3	1.2	0.4
Karnataka				8.2	14.1	10.5	15.6	13.8

16 2

16,2

24 9

Kar <u>n</u> ataka .			8.2	14.1	10.5	15.6	13.8
Kerala			15.4	16.1	15 6	16.6	13 4
Madhya Pradesh			21.3	14.9	13.1	18.	15.2
Maharashtra .			27.9	29. 6	26.9	25,6	18.6

Manipur:				0.3	0,1	0.1	0.3	0.2
Meghalaya			•	0.6	0.5	0.5	0.2	0.1
Mizoram.			•	1.0	0 8	0.8	0.9	0.2
Nagaland				0.4	0.2	0.3	0.1	0.1

Orissa			•	12,3	7.6	7.1	4 8	3.1
Punjab .				4.8	6.4	5.1	3 9	2.3
Rajasthan		•		7.6	11.1	12.4	9 0	5 0
Sikkim								

Tamilnadu ,			40.2	38.6	30.2	24.0	10.5
Tripura		•	8.0	0.4	0.9	2 5	0.2
Littar Dradech s			19 0	17 4	18 9	14.9	6.9

•								
Uttar Pradesh s		•		19.0	17.4	18.9	14.9	6 9
West Panagi .	•	•		9.1	9.7	7.4	6.5	4.6

221 Written Answers	[12 DEC	2 1994]	to Q	to Questions		
1	2	3	4	5	6	
Union Territories						
Andaman & Nicobar Islands .	•	3 7 0.5	0.6	0.5	0.4	
Chandigarh	•	1,3 1,3	1.1	1,0	0.9	
Dadra & Nagar Haveli		0.1	0.1	Neg.	0,1	
Delhi 1	2	3.4 21.0	16.8	14.4	10.1	
Daman & Diu . b		Neg	Neg	0.1	Neg	
Lakshadweep		0.2 0.1	0.1	0.2	0.2	
Pondicherry .	*- *	0.3 0.3	0.3	0.5	0.2	
Totals	26	253.0	238.7	231.4	147.6	

Note: 1. *No Employment Exchange is functioning in this State.

- 2. **Latest available.s
- 3. —Nil
- 4. Neg. Negligible.
- 5. Figures may not add appto total due to rounding off.

Definition of Workman unber Industrial Disputes Act

803. SHRI N. GIRI PRASAD : SHRI CHATURANAN MISHRA:

Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that the Industrial Disputes Act was amended in 1982 inserting the words "Unskilled", "Skilled" "operational etc. in the definition of "workman" under Section 2 (S) of the Act;
- (b) if so, what is the scope of the applicability of the word "Operational,
- (c) whether the word 'Operational' is wide enough to cover all those who are doing operational work including sales promotion; and
- (d) if so, the details there of?

 THE MINISTER OF STATE OF

 THE MINISTRY OF LABOUR
 (SHRI P. A. SANGMA): (a) Yes,
 Sir.

(b) to (d) No specific judicial pronouncement is available on the scope of applicability of the word "Operational" in section 2 (s) of the Industrial Disputes Act, 1947.

Industrial Disputes Act applicable to sales promotion employees

804. SHRI N. GIRI PRASAD: SHRI CHATURANAN MISHRA:

Will the Minister of LABOUR be pleased to state:

- (a) whether is a fact that Section 24 of the amending Industrial Disputes Act 46 of 1932 had sought to delete/omit Section 6 (2) of the Sales Promotion Employees Act thereby making the provisions of the Industrial Disputes Act applicable to all sales promotion employees;
- (b) if so, whether it is a fact that this amendment has not been brought into force till date; and
- (c) if so, what are the details thereof?